

Development of Tourism in Orissa

4746. SHRI GOPI NATH GAJAPATHI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether a comprehensive Master Plan has been prepared by the Government for the development of tourism in Orissa;

(b) if so, the amount required for implementing the Master Plan and the areas proposed for development in this regard; and

(c) the fund allocated by the Union Government for implementing the Master Plan?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No comprehensive Master Plan has been submitted by Orissa Government. However, the State Government had Commissioned the Tata Consultancy Services to prepare a plan for the Development of Tourism in Orissa. The Report identifies only the following 4 circuits :

- (i) Buddhist Circuit
 - (ii) Bhubaneswar-Puri-Konark.
 - (iii) Simlipal-Chandipur-Panchalingeswar.
 - (iv) Chilka Lake
- (b) and (c). Does not arise.

Shape of Coins

4747. SHRI V. SREENIVASA PRASAD :
SHRI TARA SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to take steps to rationalise the shapes and sizes of various coins and currency to remove confusion;

(b) if so, whether the Government have received a large number of complaints/representations in this regard;

(c) if so, the details thereof; and

(d) the time by which it is likely to be brought out?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). The Government is considering a proposal for replacement of existing currency/bank notes by an altogether new design of notes. Based on some complaints received from public as well as suggestions made by RBI proposal for changing shape and size of some coins is also under examination.

[Translation]

New Airport

4748. SHRI MAHESH KANODIA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to set up new airports during the current financial year;

(b) if so, the details thereof and the proposed locations therefor; and

(c) the names of the existing airports which are proposed to be expanded?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). It is proposed to set up new airports at Kargil in Jammu and Kashmir, Lengpui in Mizoram and Tura in Meghalaya.

(c) The Airports Authority of India has plans to upgrade airports at Agartala, Aurangabad, Bangalore, Bhubaneswar, Calicut, Dimapur, Goa, Guwahati, Kangra, Hyderabad, Jaipur, Jodhpur, Lucknow, Leh, Nagpur, Patna, Port Blair, Silchar, Shimla, Tezpur, Tirupati and Vadodara.

Income Tax Collection in Goa

4749. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of FINANCE be pleased to state :

(a) the total number of income-tax payers in Goa and income-tax collection made during the last three years, year-wise and the share of income-tax received by the State Government during this period; and

(b) the total number of pending income-tax cases and amount in default and the steps taken/proposed to be taken to clear them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The total number of income-tax payers in Goa, income-tax collection made during the last three years in Goa and the share of income-tax received by the State Government during this period is as under :

Fin. Year	Number of tax payers	Income-tax collection (Including corporation tax)	Share of Income-tax received by the State Govt.
		(Rupees in Crores)	
1992-93	30,891	78.64	6.52
1993-94	35,380	102.30	9.45
1994-95	48,174	105.66	9.42
		(Provisional)	

(b) The total number of cases in which arrears are outstanding is 19,433 and the amount in default as on 31.3.95 is Rs. 10.57 crores.

Several steps have been taken to clear of the outstanding demand, including steps such as the levy of penalty, attachment of Bank Account u/s 226 (3) of the income-tax Act, tax recovery officers' attachment of both movable and immovable properties etc.